

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/639/IB/2021 IN CA/97/2018
PETITION NUMBER : TCP/363/IB/2017
NAME OF THE PETITIONER(S) : A Subathira
NAME OF THE RESPONDENTS : The Excecutive Engineer & Another
UNDER SECTION : Sec 60(5) (c) of IBC, 2016

ORDER

The Applicant is represented by the Ld. Counsel Mr. M.S Vishwanthan through video conferencing mode.

None appears for the Respondent.

It is seen that reply has been filed under S.R No. 1336 dated 28.02.2022.

List the matter on **07.03.2023** for further hearing.



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**[SAMEER KAKAR]
MEMBER (TECHNICAL)**

MS



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**[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT**